

THE SCHEDULE
[See Rule 18 (1)]

Return of Assets and Liabilities on First Appointment on the 03 May, 2008.

1. Name of the Government servant in full
(In block letters) NITIN MITTAL
2. Service to which he belongs HIMACHAL JUDICIAL SERVICES
3. Total length of service upto date
(i) In non-gazetted rank. 22nd Nov, 2007 to 18-01-2008
(ii) In gazetted rank. NIL
4. Present post held and place of posting ASSISTANT DISTRICT ATTORNEY, HARYANA [LAND ACQUISITION OFFICE, GURGAON]
CIVIL JUDGE (J.R.DIN) CUM JM, SOLAN (H.P.)
5. Total annual income from all sources during
the Calendar year immediately proceeding the
1st day of January 2008 Rs. 3,44,858 [From 01.01.2007 to 31.12.2007]

6. Declaration

I hereby declare that the return enclosed namely, Forms I to V are complete, true and correct as on 03.05.08 to the best of my knowledge and belief, in respect of information due to be furnished by me under the provisions of sub-rule (1) of rule 18 of the Central Services (Conduct) Rules, 1964.

Date 23-08-08 Signature [Signature]

FORM NO. 1

Statement of Immovable property on first appointment as on the 03 May, 2008.

(e.g. Lands, House, Shops, Other Buildings, etc.)

Sl. No.	Description of property	Precise location (Name of District, Division, Taluk and Village in which the property is situated and also its distinctive number, etc.)	Area of land (In case of land and buildings)	Nature of land in case of landed property	Extent of interest	If not in own name, state in whose name held and his/her relationship, if any to the Government servant
1	2	3	4	5	6	7
1	RESIDENTIAL HOUSE	FLAT NO. 2155, TYPE II, HOUSING BOARD COLONY, SECTOR 4, REWARI PIN CODE - 123401	119.41 [sq. mtr] One hundred and nineteen square metres approximately	N.A.	100%	N.A.
2	RESIDENTIAL HOUSE	HOUSE NO. 2144, ^{NAI BASTI,} MOHALA DEULSTHAN, REWARI PIN CODE - 123401	PLOT AREA 335 SQ. YARDS (APPROX.) THREE HUNDRED AND THIRTY FIVE SQUARE YARDS APPROXIMATELY	N.A.	100%	N.A.

Date of acquisition	How acquired (whether by purchase, mortgage, lease inheritance, gift or otherwise) and name with details of person/persons from whom acquired (address and connection of the Government servant, if any, with the person/persons concerned) Please see Note 1 below)	Value of the property (see Note 2 below)	Particulars of sanction of prescribed authority if any	Total annual income from the property	Remarks
8	9	10	11	12	13
<p>ALLOTMENT DATE [12.01.2004]</p> <p>OWNERSHIP TRANSFERRED ON 21.07.06</p>	<p>APPLIED ON 30.09.2003 AND ALLOTTED THROUGH DRAW BY HOUSING BOARD, HARYANA ON HIRE PURCHASE</p> <p>OWNERSHIP TRANSFERRED AS PER WILL OF SMT. ANGURI DEVI [GRAND MOTHER] WHO EXPIRED ON 21.07.2008</p>	<p>AMOUNT PAID TILL 02.05.2008 RS. 3,72,656/- TENTATIVE PRICE RS. 7,18,271/- BALANCE TO BE PAID IN INSTALLMENTS</p> <p>COST OF PURCHASE BY SMT. ANGURI DEVI RS. 25,000 APPROX. ON 14.03.1973 PRESENT ESTIMATED COST RS. 1,00,00,000 (APP) RS. TEN LACS (APP)</p>	<p>N. A.</p> <p>N. A.</p>	<p>NIL/VACANT</p> <p>NIL / FAMILY ACQUIRED</p>	<p>—</p> <p>—</p>

Date 23.08.08... Signature 

FORM NO. II

Statement of liquid assets on first appointment as on the 3rd of May, 2008

(1) Cash and Bank balance exceeding 3 months' emoluments.

Rs.
Cash : 21,073
Bank Balance : 85,496

Total Rs. 1,06,569 [One lac six thousand five hundred sixty nine only]


(2) Deposits, loans, advances and investments (such as shares, securities, debentures, etc.)

Sl. No.	Description	Name & Address of Company, Bank etc.	Amount (Rs.)	If not in own name, name and address of person in whose name held and his/her relationship with the Government servant	Annual income derived	Remarks
1	2	3	4	5	6	7
1.	FIXED DEPOSIT	HDFC BANK	1,00,000/-	N.A.	9% P.A.	NO
2.	MIS	POST OFFICE TR, REWARI	3,00,000/-	N.A.	8% P.A.	NO
3.	RD	POST OFFICE TR, REWARI	86,100* 12,090#	N.A.	8% P.A.	NO
4.	RD	POST OFFICE TR, REWARI	2,57,640* 2,12,098#	N.A.	12.5% P.A.	NO
5.	TAX SAVING SCHEME	KOTAK TAX SAV. KOTAK MF	30,000	N.A.	NOT FIXED	

6.	TAX SAVING SCHEME	MAGI. TAX GAIN SBI MF	30,000	N.A.	NOT FIXED	1
7.	214 SHARES	3i INFOTECH	10,700	N.A.	NOT FIXED	1
8.	200 SHARES	BANK OF MAHARASHTRA	4,600	N.A.	NOT FIXED	1
9.	57 SHARES	BRIGADE ENTERPRISE LTD.	22,300	N.A.	NOT FIXED	1
10.	200 SHARES	DENA BANK	5,400	N.A.	NOT FIXED	1
11.	8 SHARES	EDELWEISS CAPITAL LTD	6,600	N.A.	NOT FIXED	1
12.	128 SHARES	GAIL INDIA LTD.	23,712	N.A.	NOT FIXED	1
13.	400 SHARES	INDIAN OVERSEAS BANK	9,600	N.A.	NOT FIXED	1
14.	20 SHARES	INFOSYS TECH.	33,329	N.A.	NOT FIXED	1
15.	15 SHARES	MUNDRA PORT	6,600	N.A.	NOT FIXED	1

16.	700 SHARES	PETRONET LNG	10,500	N.A.	NOT FIXED	-
17.	17 SHARES	RELIANCE POWER	7,310	N.A.	NOT FIXED	-
18.	34 SHARES	TATA CONSULTANCY LTD.	14,450	N.A.	NOT FIXED	-
19.	26 SHARES	TATA TELE SERV	312	N.A.	NOT FIXED	-
20.	200 SHARES	VIJAYA BANK	4,800	N.A.	NOT FIXED	-
21.	ADVANCES	THE SIDH BABA SHANTINATH CGHS LTD, REWARI	8,400	N.A.	NO	TRANSFERRED [@]
	TOTAL		<u>11,96,471</u>			

Date 23.08.2008

Signature 

NOTES:

- * - Principal amount
- # - Accrued Interest
- @ - Transferred as nominee of Grandmother of SMT. ANGURI DEVI [GRANDMOTHER] WHO Expired on 21.07.08

FORM NO.III

Statement of movable property on first appointment as on 3rd of May, 2008

Sr.No.	Description of items	Price or value at the time of acquisition and/or the total payments made up to the date of return, as the case may be, in case of articles purchased on hire purchase or instalment basis	If not in own name, name and address of the person in whose name and his/her relationship with the Government servant.	How acquired with approximate date of acquisition	Remarks
1.	2	3 [Approx]	4	5	6
1.	a) Gold Jewellery [500gm] b) Silver [1800gm] i.e. 1kg.	5 Lacs [Five Lacs] 20,000 [Twenty thousand only]	N.A. N.A.	Gift from Grandmother in October 2004	-
2.	Car alongwith accessories		N.A.	Purchased on 2.5.08 out of Rs. 5,00,000 Gift received from father	
3.	Motorcycle	56,000 [Fifty six thousand]	N.A.	Purchased on Nov. 2003	
4.	Television	08,000 [Eight thousand]	N.A.	Purchased in Dec. 2003	

5.	Refrigerator	7,000 [Seven thousand]	N. A.	Purchased [July 2005]	
6.	Laptop	46,000 [Forty Six thousand]	N. A.	Purchased [Oct 2006]	
7.	Printer	4,000 [Four thousand]	N. A.	Purchased [Oct. 2006]	
8.	Double Bed	10,000 [Ten thousand]	N. A.	Purchased [Year 2004]	Exact dates/
9.	T. V. Table	04,000 [Four thousand]	N. A.	Purchased [Year 2004]	months of
10.	AIR ConditiHour	20,000 [Twenty thousand]	N. A.	Purchased [July 2006]	certain
11.	Sofa Set	20,000 [Twenty thousand]	N. A.	Purchased [Year 2006]	Household
12.	Dining Table	10,000 [Ten thousand]	N. A.	Purchased [Year 2005]	items
13.	Washing Machine	08,000 [Eight thousand]	N. A.	Purchased [Year 2004]	not
14.	Watch	03,000 [Three thousand]	N. A.	Purchased [Dec. 2005]	known
15.	Washing Machine Mobile	06,000 [Six thousand]	N. A.	Purchased [Jan. 2008]	as
16.	Badminton Racket	02,000 [Two thousand]	N. A.	Jan. [2004] Purchased	no record
17.	Interest in HUF [Ramesh Kumar HUF]	As per Balance Sheet of HUF Attached as on 2.5.08	N. A.	N. A.	Kept.

Date 23.08.08 Signature 

Annexure with form III

Balance Sheet

	RAMESH KUMAR -HUF as at 2-May-2008	Assets	RAMESH as at
Liabilities		Investments	
Capital Account	18,38,149.44	HDFC BANK FD A/C	1,00,000.00
CAPITAL A/C	18,38,149.44	ICICI SAFETY BONDS -FEB.02	
GIFT A/C		ICICI SAFETY BONDS -JAN.03	
LONG TERM CAPITAL GAINS A/C		IDBI FLEXI BONDS-21	
Loans (Liability)		PUNJAB NATIONAL BANK FD A/C	
Current Liabilities		PUNJAB NATIONAL BANK MB-FD A/C	
INCOME & EXPENDITURE A/C	(-)57.40	RELIANCE PETROLEUM -WARRENT	
Opening Balance		SHARES A/C	3,03,110.02
Current Period	57.40	STATE BANK INDIA PPF A/C	1,20,175.48
		UTI US 64	
		Current Assets	
		Loans & Advances (Asset)	12,67,133.00
		Sundry Debtors	
		Cash-in-hand	18,650.00
		Bank Accounts	29,023.54
Total	18,38,092.04	Total	18,38,092.04

Created us:

FORM NO. IV

Statement of Provident Fund and Life Insurance Policy on First Appointment as on the 03rd of May, 2008

S. No.	Policy No. and date of policy	Name of Insurance Company	Sum Insured date of maturity	Amount of annual premium	Type of Provident Funds /GPF / CPF, (Insurance Policies) account No.	Closing balance as last reported by the Audit/ Accounts Officer alongwith date of such balance	Contribution made subsequently	Total	Remarks (if there is dispute regarding closing balance the figures according to the Government servant should also be mentioned in this column)
						Rs.		₹.	
1	2	3	4	5	6	7	8	9	10
1.	PPF A/c No. 1057597-7758	A/c with State Bank of India, Rawari (Harjuna)	N. A.	N. A.	Public Provident Fund	2,92,321 [as on 31.3.2008]	Nil	<u>2,92,321</u>	—

Date 23.08.08 Signature [Signature]

FORM NO. V**Statement of Debts and Other Liabilities on First Appointment as on 3rd of May, 2008**

Sl. No.	Amount	Name and address of Creditor	Date of Incurring Liability	Details of Transaction	Remarks
1	2 Rs.	3	4	5	6
1.	5,00,000 [Five Lacs only]	Sh. Ramesh Kumar Mittal 2144, Devasthan, Nai Bati ← Rewari - 123401 Haryana	02.05.08 2nd May, 2008	—	For Purchasing Car ✓

Date 23.08.08 Signature 